

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (NEW DELHI DISTRICT)  
PATIALA HOUSE COURTS: NEW DELHI**

**ORDER**

In partial modification to this office earlier **15247-15306/Bail/Judl./NDD/PHC/ND dated 31.10.2018** I District & Sessions Judge (New Delhi District), Patiala House Courts, New Delhi hereby authorize the following Additional Sessions Judge at Patiala House, New Delhi to hear and dispose off Bail/Urgent Criminal applications under section 10(3) of the criminal procedure code, 1973 pertaining to the Police Stations & Investigating Agencies under the jurisdiction of New Delhi Police District mentioned at column no. (3) for the period **w.e.f. 01.12.2018 to 24.12.2018** in accordance with law.

Sl.No.	Name of the Judicial Officer	Police Stations & Investigating Agencies (New Delhi District)	1st Link	2nd Link	3rd Link
(1)	(2)	(3)	(4)	(5)	(6)
1	Sh. O.P. Saini, Spl. Judge (2G Spectrum) (PC Act) (CBI-04)	Crime Branch(EOW), PFA, Connaught Place, Tuglak Road, Mandir Marg, Barakhamba Road, Parliament Street, Tilak Marg, Vasant Kunj(South), Vasant Kunj(North), Delhi Cantt., North Avenue, South Avenue, Mandi House Metro, and Rajeev Chowk Metro	Sh. Rakesh Syal, ASJ-03	Sh. Sudesh Kumar, Spl. Judge (NDPS Act)	Ms. Santosh Snehi Mann, Spl. Judge (PC Act) (CBI-03)
2	Sh. Satish Kumar Arora, ASJ-02 (FTC)	CBI, Custom, NCB, DRI, Central Excise, FERA, CAW Cell, Chanakya Puri, IGI Airport, IGI Metro, R.K. Puram, Inderpuri, Sarojini Nagar, Naraina, Sagarpur, South Campus and Vasant Vihar.	Sh. Naresh Kumar Malhotra, Spl. Judge (PC Act) (CBI-02)	Sh. Sunil Rana, Spl. Judge (PC Act) (CBI-06)	Sh. Arvind Kumar, Spl. Judge (PC Act) (CBI-01)

**(POONAM A. BAMBA)  
DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT**

No. 16150-16240/Bail/Judl./NDD/PHC/ND dated, New Delhi the 30/11/18  
Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble Delhi High Court, New Delhi.
2. All the District & Sessions Judges, Delhi/New Delhi.
3. All the Judicial Officers, New Delhi District, Patiala House Courts, New Delhi.
4. The In-Charge, Bail & Filing Section & Administration Branch, NDD, PHC, New Delhi.
5. The Web Site Committee, Hindi & English, Tis Hazari Courts, Delhi.
6. The Chief Prosecutor, New Delhi District, PHC, New Delhi.
7. All the Honorary Secretaries, Bar Associations, Delhi/New Delhi.
8. The In-Charge, Lock-Up, Patiala House Courts, New Delhi.
9. Branch In-Charge, Computer Branch, NDD, New Delhi
10. PS to the Ld. District & Sessions Judge, New Delhi District, PHC, New Delhi.
11. The PRO/APRO, New Delhi District, Patiala House Courts, New Delhi.

**DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT**